

Name of the Corporate Debtor: SPICA METFAB SOLUTIONS INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 10-10-2023; List of Creditors as on: 04-03-2024; Name of IP: ARPIT KOTHARI; Process Number: 1; Last 5 digit of registration number: 13287

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	65640355	1	65640355	46.78	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	32979596	1	575185	0.41	0	32404411	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	24	41177403	24	15095410	10.76	0	26081993	0	Annexure 6
7	Operational creditors (Government Dues)	3	5865968	3	4193331	2.99	0	1672637		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	19	55069965	17	54809893	39.06	0	260072	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		49	200733287	46	140314174	100.00	0	60419113	0	